

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.08.2022 (WEDNESDAY)

COURT –II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 135 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Tezalpatty Tea Company Pvt. Ltd.	Akash Sharma	
2.	Comp. App. (AT) No. 136 of 2022 (With Defects)	Azana Rahman & Anr. Vs. Mohijuli Tea Company Pvt. Ltd. & Ors.	Akash Sharma	
3.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2694 of 2022 (With Defects)	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors.	Sahil Bhalaik	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**